

Daily Board Civil CR-19

<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CIVIL CAUSE LIST</b>                      DATE 19.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 554/16 @ NM 1665/16, NM 4238/17	NM Hearing	M/s. Siresukan Infrastructures Vs Nahur Siddhivinayak Co-operative Housing Society Limited	Shreyas Vyas  Adv. V. C. Singh
2	Suit 862/17 @ NM 1522/17	NM Hearing	1.Jananand Gopal Shetty 2.Mr.Anil Gopal Shetty Vs Mr.Dnyandev Yatala Waghmare	Shri Vimlesh Singh  Adv. Ravindra Singh
3	TA 54/20	Service	Dattatray Shamrao Mantri and Anr. Vs The Charity Commissioner of Maharashtra State	Nilesh Nawale
4	Misc. Appeal 148/19 @ MA 77/19	Hearing	Aegis Logistics Ltd Vs Rashtriya Chemical And Fertilizers Ltd.	P. K. Shetty  Adv. Urvaksh Baria
<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CIVIL CAUSE LIST</b>                      DATE : 20.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 99/19	Judgment	Shapoorji Pallonji and Co. Ltd. Vs The New India Assurance Co. Ltd.	Cyril Amarchand Mangaldas  V. Y. Sangaliker

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2	Misc. Appeal 153/17 @ Stay 147/17	Hearing	Kamal S. Priolkar Vs 1. Life Insurance Corporation 2. Mr. V. K. Rajmane	Mr. Sameer M Tendulkar  Mr. Milind More
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 21.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 101/19	Hearing	M/s. Qureshi Fat Processing Industries Vs MCGM	Vaibhav V. Ugle  Adv. A. V. Diwate
2	Misc. Appeal 108/19	Hearing	Shyamkant Yashwant Malkar Vs MCGM	Shri. Rajiv Deokar  Adv. A. V. Diwate
3	Misc. Appeal 109/19	Hearing	Shivsharan Ramchandra Mishra Vs Estate Officer	Ravindra N. Kachare  R. P. Ojha
4	Misc. Appeal 140/19	Hearing	Mr Eknath Krishnaji Sawant - deceased legal heir 1a Smt Snehal Surendra Sawant Vs The Municipal Corporation Of Greater Mumbai And Anr	Suresh S. Muluk Prasad V. Desai, Santosh A. Yadav  Adv. A. V. Diwate
5	Misc. Appeal 11/20	Service	M/s. Ethison Metal Industries Vs Life Insurance Corporation of India	Amarendra Mishra
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 22.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 2846/18 @ NM 4397/18	NM Hearing	M/s. V. S. Synthetics Vs The Bombay Yarn Merchant Association	M/s. M. P. Vashi and Associates  Adv. Sharad Goswami
2	Misc. Appeal 4/19	Hearing	Shivmoorat Jagatdev Kushwaha Vs Assistant Division Engineer	Adv. Rupesh Gamre i/b Adv. Hetal Patel  Adv. L. K. Tripathi a/w Adv. R. P. Ojha - R/1 & 2, Adv. Vinod Gajangi - R/3

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3	Misc. Appeal 7/19	Hearing	The Liquidator, The Mumbai Chhatrapati Shivaji Terminus Central Railway Employees Consumer Co-oper. Vs 1. Central Railway 2.Shri Shivmoorat Jagatdev Kushwaha and Smt. Smita S. Kushwaha	Vinod Gajangi  Adv. R. P. Ojha a/w Adv. L. K. Tripathi - R/1, Adv. Rupesh Gamre i/b Adv. Hetal Patel – R/2
4	Misc. Appeal 100/19	Hearing	Mr. Javed Shakir Shaikh Vs The Estate Officer	Ashish A. Dubey  M/s. M. V. Kini and Co.
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 23.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 42/17 @ Stay 16/17	Arguments	Smt. H. R. Irani Vs 1. Honble Estate Officer 2. Life Insurance Corporation Of India	Vaid And Associates  The Law Point
2	Misc. Appeal 68/17 @ Stay 28/17	Arguments	Shri. H. R. Irani Vs 1. Honble Estate Officer 2. Life Insurance Corporation Of India	Vaid And Associates  The Law Point
3	Misc. Appeal 107/19	Arguments	M/s. Decent Soap Factory Pvt. Ltd. in Delay Appln. St. No.2825 of 19 Vs MCGM	Shri. R.D. Thorat  A. V. Diwate
4	Misc. Appeal 112/19	Arguments	Zohrabibi Ismail Khan Vs The Board of Trustees of the Port of Mumbai	Sachin R. Gelye Adv. Arundhati Korale
5	TA 220/19	Hearing	Mr. Kumar Nanak Rai Vs Ms. Simran Ajay Lalchandani	Ms. Surabhi V. Vadhavkar Adv. R. G. Bhat
6	TA 259/19	Hearing	Kuresh s/o Rustom Kushesh and Ors. - Applicant - Orig. deft. No.5 Vs Farokh Khodadad Irani and Ors. - Resp - Org. Plffs..	S.K. Srivastav and Co. Adv. Vikas Saindane

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7	TA 19/20	Hearing	Shri. Prakash C. Sheth - Applicant Vs Sulsa Premises CHS Ltd. and Anr.	Mr. Balasaheb Deshmukh  Adv. P. D. Gandhi
8	TA 47/20	Service	M/s. Heritage CHS Ltd - Suit no. 1633-2018 Vs Tirumala Developers - Through Mr. K. Mani Naidu	Ashok M. Saraogi

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<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CRIMINAL CAUSE LIST</b>                      DATE 19.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Cri. Appeal 809/18 @ MA 2533/18	Filing Affidavit	Zaidabi Mohd. Zaid D/o. Shabbir Khan @ MA 2533-18 - Appellant, ORg. Respdt. No. 3 and 11 Vs Nazma Mohd Amir Khan and Stat of Maharashtra - Org. Applicant, Respdt.	S. M. Shoaib  Adv. R. Qureshi
2	Cri. Appeal 808/18	Hearing	Shekhar Govind Karbhari@MA-2531-18,BA-2501-18-Aplnt. Vs State of Maharashtra-Respdt.	M. R. Raut and T. V. Dube  Public Prosecutor
3	Cri. Appeal 830/18 @ MA 750/19	Hearing	Meena Sanjay Nagpure @ MA 2615-18 @ BA 2597-18 - Appellant (Org. Accused No. 2) Vs State of Maharashtra - PSO., Navgar Police Station - Respondent (ORG. Complainant)	R. B. Mokashi and Associates  Public Prosecutor
4	Cri. Appeal 824/18 @ MA 2597/18	Hearing	Govinda Pyarelal Sharma@MA-2597-18-Aplnt. Vs Sangeeta Govinda Sharma-Respdt.	Yesh Kiran Bhandari
<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CRIMINAL CAUSE LIST</b>                      DATE : 20.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	SC 436/13	Argument	The State L. T. Marg P Stn Vs Pramod Pratap Raut and 5 ors	Public Prosecutor  Adv Mandavkar

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2	SC 179/14	Argument P.H.	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Public Prosecutor  Adv. Mr. Manohar Shetty
3	Cri. MA 84/20	Hearing	Dhuri Hemal Vora in Appeal 55/19 --- Applicant Vs Miraaj Oberoi @ Hemal Vora --- Respondent	Aarif Ali M Ali and Hemant Sharma  In Person
4	Cri. Revn. 207/20	Hearing	Manoj Kumar Poddar @ MA 38/20 --- Applicant Vs Reliance Securities Ltd and State --- Respondent	LEX JURIS  Adv. Shrutika Patil h/f Res Juris Advocates and Legal Consultants
5	MA 431/19 in ABA	Hearing	Simran Samtani Vs State Malbar Hill Police Station	Prashant pandey  Public Prosecutor
6	Cri. MA 1215/20	Hearing	Rajeev Bharat Jha --- Applicant Vs State and Bhavesh Seth --- Respondent	Agastya A Desai
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CRIMINAL CAUSE LIST</b> DATE : 21.10.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Cri. Appeal 789/18 to Cri. Appeal 791/18	Hearing	Abdul Qayyum A. H. Khan @ MA 2484-18 @ BA 2451-18 - Appellant (Org. Accused) Vs SJLT Spinning Mill P. Ltd. - Respondent	Akram Kapoor, Jamal Khan and Momin Shabbit Ahmed  Adv. S. R. Gupta
2	Cri. Appeal 463/19	Hearing	Prashant Nanji Rajpur - - Appellants Vs State of Maharashtra and Inspector of Police - Trombay Police Station – Respondent	Ganesh B. Shinde  Public Prosecutor
3	Cri. Appeal 27/19 @ MA 80/19, BA 119/19	Hearing	Surveer Singh Bhullar @ MA 80-19 @ BA 119-19 - Appellant (Org. Accused) Vs Farnaz Advertising Associates (Prop. Homi Talathi) - Respondent (Org. Complaint)	M/s. Kartikeya and Associates  Adv. Mangesh Goyal

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Sr. No.	Cases	Stage	Parties	Advocates
1	SC 947/89	Compliance	DCB CID Unit-IX Vs John William D'Souza	Public Prosecutor Adv. Sujit Satam (SA)
2	Cri. Appeal 26/19	Hearing	Mohd. Ismail Gulam Mohd. Shaikh@MA-68-19,BA-110-19 - Applicant, Org. Accused Vs Laxmi Krishna Kamble - Respondent , Org. Complainant	K. R. Chaubey Adv. S. P. Gupta
3	Cri. Appeal 178/19	Hearing	Raj Babu Sahani - Appellant Vs Sunita Raj Sahani – Respondent	Sukhsagar Singh and Vijay S. Singh Adv. Deepali Khatkhate
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Sr. No.	Cases	Stage	Parties	Advocates
1	SC 701/11	Discharge Application	The State of Maharashtra (Tilak Nagar Police Station) Vs Sandip Gauraji Mali and 4 Ors.	Public Prosecutor Adv. Amit Nalawade - A/1, 3, 5
2	Cri. Revn. 356/16, 441/16, 105/16 to 1055/16, 1072/16, 1073/16, 928/17, 1151/17, 1152/17	Hearing	M/s. Brinda Commodity Private Limited Vs National Spot Exchange Ltd. and state	Vinay J.Bhanushali MZM Legal
3	Cri. MA 3406/19	Reply/Say	Javed Ramzan Khan in Appeal 766/18 --- Applicant Vs The State of Maharashtra and Mrs. Zeba Javed Khan --- Respondent	S. K. Ali and Associates Adv. Sayyad Sameer Ali
4	Cri. MA 471/20	Reply/Say	Shankar Ramaswamy - Applicant Vs The State of Maharashtra - EOW, Mumbai – Respondent	K M Singh Public Prosecutor
5	Cri. MA 138/20	Reply/Say	Subhash Valmiki Vs State Wadala Police Station	K T Thomas Public Prosecutor